

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 17 of 2013

Dated : 24th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M.P. Power Generating Co. Ltd. ... Appellant(s)

Versus

M.P. Electricity Regulatory Commission & Ors. ..Respondent(s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

Admit. Mr. C.K. Rai takes notice on behalf of Respondent No.1.
Notice to be issued to the other Respondents returnable on 27.02.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **27.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk